

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 683/1995

1999
1999

New Delhi this the 27th day of August, 1999

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

HON'BLE SHRI SYED KHALID IDRIS NAQVI, MEMBER (J)

1. Charan Dass S/O Mehnga Ram,
R/O D-636-A/1 Ashok Nagar,
Near Lalta Mata Mandir,
Near Railway Qtr., Shahdara,
Delhi.
2. Chhattarpal S/O Shiv Balak,
C/O Mani Singh Sardar,
H.N. 854, Goupuri, Ghaziabad.
3. Bhagwan Singh S/O Ram Singh,
R/O C/21/C, Railway Colony,
Lajpat Nagar, New Delhi-24.
4. Joga Raj S/O Natthu Singh,
C/O Shri Charan Singh,
H.No.107-A, Shankar Puri,
New Vijay Nagar,
Ghaziabad (UP).

... Applicants

(None present for Applicant)

-Versus-

1. Union of India through
Chairman, Railway Board,
Rail Bhawan,
New Delhi.
2. General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. Dy. Chief Personnel Officer,
Northern Railway,
Baroda House,
New Delhi.
4. A P.O., Northern Railway Hrs.
Baroda House, New Delhi. Respondents

(None present for Respondents)

O R D E R (ORAL)

Shri R. K. Ahoja, AM :

None present for parties even on the second
call. On the last two occasions also none had

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appeared for the applicant. The O.A. is accordingly dismissed for default and non-prosecution

~~R. K. Ahooja~~
(R. K. Ahooja)
Member (A)

~~(Syed Khalid Idris Naqvi)~~
(Syed Khalid Idris Naqvi)
Member (J)

/as/